

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-10-2021 AT 10:30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/88(CHE)/2021
NAME OF THE PETITIONER : Erecon Spaces Private Limited
NAME OF THE RESPONDENTS : You Seung Sang Sa India Construction Private Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

(212)

[CP(IB)/88(CHE)/2021]

ORDER

Counsel for the Petitioner is present. There is no representation for the Respondent.

IBA/796/2020 filed by Ms. Monika Gupta against the Corporate Debtor (M/s. You Seung Sang Sa India Construction Pvt. Ltd.) was admitted by this Adjudicating Authority by order dated 09.08.2021 for CIR Process. Mr. Harsh Garg has been appointed as Interim Resolution Professional [Reg.No.IBBI/IPA-001/IP-P00243/2017-2018/10472].

In view of the same, the Petitioner herein is permitted to file claim application before the IRP/RP within two weeks from today.

Accordingly, this CP(IB)/88(CHE)/2021 stands **closed** with the above directions.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)